Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: USHDEV INTERNATIONAL LIMITED Date of Commencement of Liquidation: 16-10-2025; List of Stakeholders as on Date: 15-12-2025; Name of IP: Mr. Trupalkumar Patel; Process Number: 1; Last 5 digit

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	12	102533313144	12	92407189689	3954131015	4365606304	1806386135	Annexure 3
4	Unsecured financial creditors	1	325183849	1	323388521	0	1795328	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	12	4501509	12	4453041	0	48468	0	NA
7	Operational creditors (Government Dues)	4	14495448920	4	14495448920	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	10215913652	12	9998193344	0	217720308	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		42	127574361074	41	117228673515	3954131015	4585170408	1806386135	